

(b) the total amount spent thereon so far?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) The main hall and control room will now be ready by 31st December, 1959 when the erection of the reactor will start. The reactor is expected to start functioning some three months thereafter.

(b) An expenditure of approximately Rs. 12.6 lakhs has been incurred on the project up to the end of October, 1959.

#### Employment Exchanges

224. Shri D. C. Sharma: Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the number of persons registered with the various Employment Exchanges in the country has increased during the third quarter of 1959 as compared to the corresponding period in 1958; and

(b) if so, to what extent?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes.

(b) The number of persons on the Live Register of the Employment Exchanges increased from 11,53,900 at the end of September, 1958 to 14,08,903 at the end of September, 1959.

Fresh registrations during the quarter July to September, 1959 were 7,12,052 as against 6,47,602 during the quarter July to September, 1958.

#### Central Statistical Organisation

225. Shri D. C. Sharma: Will the Prime Minister be pleased to state:

(a) whether the Central Statistical Organisation has surveyed the state of income in the State of Punjab; and

(b) if so, with what results?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) No.

(b) Does not arise. The Central Statistical Organisation has, however, advised the Office of the Economic and Statistical Adviser to the Government of Punjab on certain conceptual and methodological aspects relating to estimation of state income in that State.

#### Sericulture Industry in Himachal Pradesh

226. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) what are the schemes sanctioned for the development of Sericulture Industry in Himachal Pradesh for the year 1959-60; and

(b) the progress achieved so far?

The Minister of Industry (Shri Manubhai Shah): (a) and (b).

Sericulture schemes sanctioned during 1959-60 in Himachal Pradesh:

Sl. No.	Name of the Scheme	Progress achieved so far
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- |    |  |  |
|----|--|--|
| 1. | Central Demonstration Farm and Grainage at Mandi.                      | Administrative approval and expenditure sanction has been conveyed to the Chief Engineer, Himachal Pradesh Administration for the construction of buildings. |
| 2. | Organisation of Central Demonstration Farm at Dhsulakuan.              |  |
| 3. | Establishment of Reeling Demonstration-cum-Production Centre at Mandi. |  |

#### Slum Clearance in Delhi

227. Shri D. C. Sharma: Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstarred Question

No. 261 on the 6th August, 1959 and state the progress made so far in regard to the clearance of the slums around Jama Masjid, Delhi, and the location of fish market at Dujana House, Delhi?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): The scheme for remodeling of Dujana House with a fish market on the ground floor has not made any progress so far as the occupants are unwilling to vacate the premises temporarily despite the fact that alternative accommodation was offered to them and efforts were made by the Mayor to persuade them to vacate the premises. The Delhi Municipal Corporation, however, are making further efforts to get the premises vacated. The scheme for removal of junk shops around Jama Masjid to an alternative site is under the consideration of the Delhi Municipal Corporation. The scheme for removal of cycle shops around Jama Masjid is being revised by the Delhi Development Authority.

#### Import of Raw Wool and Wool Tops

228. { Shri Shree Narayan Das:  
Shri Ram Krishan Gupta:  
Shri Ajit Singh Sarhadi:  
Sardar Iqbal Singh:

Will the Minister of Commerce and Industry be pleased to state

(a) whether there has been any delay in the issue of licences for the import of raw wool and wool tops this year,

(b) if so, the reasons for such delay,

(c) the total quantity of raw wool and wool tops for which licences have been issued and the actual quantity imported during 1959 so far,

(d) whether it is a fact that some of the units manufacturing woollen products are not working to their capacity for want of raw materials;

(e) if so, the number of such units; and

(f) the steps taken or proposed to be taken to issue import licences for wool?

The Minister of Commerce (Shri Kasungo): (a) and (b) There has been some delay in the issue of licences for raw material to the wool industry pending finalisation of foreign exchange allotment for the purpose.

(c) Licences to the value of Rs 925 crores were issued during the year 1958-59 and the following quantities were imported:

Raw wool	242 million lbs
Wool tops	1636 million lbs
Shoddy Wool	338 million lbs

(d) to (f) Due to the acute shortage of foreign exchange, the import of raw material for the industry has had to be restricted, but allocations are so made as to keep the units going.

#### Export of Iron Ore

229 { Shri Panigrahi:  
Shri Ram Krishan Gupta:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No 2168 on the 4th September, 1959 and state

(a) whether the negotiations with West European countries for joint projects to develop iron ore resources, transport and port facilities in India have since been concluded,

(b) if so, the result thereof;

(c) whether the negotiations for additional export of iron ore by utilising the existing facilities available at Paradip Port have also been completed; and

(d) if so, what additional amount for export has been negotiated?